THE INDIAN MEDICAL COUNCIL (AMENDMENT) BILL, 2012

BE it enacted by Parliament in the Sixty-third Year of the Republic of India as follows:

1. (1) This Act may be called the Indian Medical Council (Amendment) Act, 2012.

(2) It shall come into force on the 15th day of May, 2012.

2. In section 3A of the Indian Medical Council Act, 1956, in sub-section (2), for the words “two years”, the words “three years” shall be substituted.
LOK SABHA

BILL

further to amend the Indian Medical Council Act, 1956.

(As passed by Lok Sabha)

GMGIPMRND—815LS(S3)—07.05.2012.